HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

Bilaspur, Dated <u>97</u> December, 2023

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1.	Shri Guru Prasad Dewangan, J.M.F.C., Khairagarh	Khairagarh	
2.	Shri Shailesh Kumar Vashishtha, J.M.F.C., Dongargarh	Dongargarh	Rajnandgaon
3	Ku. Yogita Kunwar, J.M.F.C., Rajnandgaon	Rajnandgaon	

BY ORDER OF THE HIGH COURT

(Arvind Kumar Verma)
Registrar General
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Endt. No. <u>16384</u> / Checker III –6–1/2007 (Pt.I)

Bilaspur, Dated <u>07</u> December, 2023

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information*.
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information*.
- 4) The District and Sessions Judge, **Rajnandgaon** for information and necessary action.
- 5) The Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, for information.
- 6) The all Additional Registrar, High Court of Chhattisgarh, Bilaspur, for information
- 7) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.

- 8) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 9) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information*.
- 10) The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 11) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra*.
- 12) (1) Shri Guru Prasad Dewangan, J.M.F.C., Khairagarh (2) Shri Shailesh Kumar Vashishtha, J.M.F.C., Dongargarh and (3) Ku. Yogita Kunwar, J.M.F.C. Rajnandgaon, for information & necessary action.
- 13) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
- 14) The Court Manager, High Court of Chhattisgarh, Bilaspur for information
- 15) Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

(Arvind Kumar Verma) Registrar General

67.12.20